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Title: Papers laid on the Table of the House by Ministers/members.

HON SPEAKER: Now Papers to be laid.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIHA NAIDU): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Urban Development for the year 2014-2015. (Placed in Library, See No. LT 725/16/14)
- (ii) Detailed Demands for Grants of the Ministry of Housing and Urban Poverty Alleviation for the year 2014-2015. (Placed in Library, See No. LT 726/16/14)

सूक्ष्म, तम्रु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित

पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)के

(एक) ओमनीबस इंडस्ट्रियल डेवलपमेंट कारपोरेशन ऑफ दमन एण्ड दीव तथा

दादरा एण्ड नागर हवेली लिमिटेड, नानी दमन के वर्ष 2012-2013 के

कार्यकरण की सरकार द्वारा समीक्षा।

(दो) ओमनीबस इंडस्ट्रियल डेवलपमेंट कारपोरेशन ऑफ दमन एण्ड दीव तथा

दादरा एण्ड नागर हवेली लिमिटेड, नानी दमन का वर्ष 2012-2013 का

वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक

की रिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण

दर्शने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 727/16/14)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): Madam I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Human Resource Development for the year 2014-2015. (Placed in Library, See No. LT 728/16/14)
- (ii) Outcome Budget of the Department of Higher Education, Ministry of Human Resource Development, for the year 2014-2015. (Placed in Library, See No. LT 729/16/14)
- (iii) Outcome Budget of the Department of School Education and Literacy, Ministry of Human Resource Development, for the year 2014-2015. (Placed in Library, See No. LT 730/16/14)

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Chhattisgarh-State Project Office (Rajya Madhyamik Shiksha Mission), Raipur, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Chhattisgarh- State Project Office (Rajya Madhyamik Shiksha Mission), Raipur, for the year 2012-2013. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
- (3) (Placed in Library, See No. LT 731/16/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan (Tripura Rajya Mission), Agartala, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan (Tripura Rajya Mission), Agartala, for the year 2012-2013.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
- (5) (Placed in Library, See No. LT 732/16/14)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Mission-UT Administration of Daman & Diu, Moti Daman, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Mission-UT Administration of Daman & Diu, Moti Daman, for the year 2012-2013.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
- (Placed in Library, See No. LT 733/16/14)
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan-UT Mission Authority Andaman & Nicobar Islands, Port Blair, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan-UT Mission Authority Andaman & Nicobar Islands, Port Blair, for the year 2012-2013.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
- (Placed in Library, See No. LT 734/16/14)
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Atal Bihari Vajpayee-Indian Institute of Information Technology Management, Gwalior, for the year 2012-2013.
- (ii) A copy of the the Review (Hindi and English versions) by the Government of the working of the Atal Bihari Vajpayee-Indian Institute of Information Technology Management, Gwalior for the year 2012-2013.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- (Placed in Library, See No. LT 735/16/14)
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Odisha Primary Education Programme Authority, Bhubaneswar, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Odisha Primary Education Programme Authority, Bhubaneswar, for the year 2012-2013.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
- (Placed in Library, See No. LT 736/16/14)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Agartala, Agartala, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Agartala, Agartala, for the year 2012-2013.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library, See No. LT 737/16/14)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Uttarakhand, Pauri Garhwal, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Uttarakhand, Pauri Garhwal, for the year 2010-2011.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(17) (Placed in Library, See No. LT 738/16/14)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Uttarakhand, Pauri Garhwal, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Uttarakhand, Pauri Garhwal, for the year 2011-2012.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(19) (Placed in Library, See No. LT 739/16/14)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Uttarakhand, Pauri Garhwal, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Uttarakhand, Pauri Garhwal, for the year 2012-2013.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(21) (Placed in Library, See No. LT 740/16/14)

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2012-2013.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

(23) (Placed in Library, See No. LT 741/16/14)

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. B. R. Ambedkar National Institute of Technology, Jalandhar, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. B. R. Ambedkar National Institute of Technology, Jalandhar, for the year 2012-2013.
- (25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

(Placed in Library, See No. LT 742/16/14)

- (26) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Calicut, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Calicut, for the year 2012-2013.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

(27) (Placed in Library, See No. LT 743/16/14)

- (28) (i) A copy of the Annual Report (Hindi and English versions) of the National Bal Bhavan, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Bal Bhavan, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(29) (Placed in Library, See No. LT 744/16/14)

(30) A copy of the Copyright Board Salaries and Allowances and the other terms and conditions of service of the Chairman and other Members Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 212(E) in Gazette of India dated 27th March, 2014 under sub-section (3) of Section 78 of the Copyright Act, 1957.

(Placed in Library, See No. LT 745/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (GEN. (RETD.) VIJAY KUMAR SINGH): Madam, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the North Eastern Handicrafts and Handlooms Development Corporation Limited and the Ministry of Development of North Eastern Region for the year 2014-2015.

(Placed in Library, See No. LT 746/16/14)

(2) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Development of North Eastern Region for the year 2014-2015.

(Placed in Library, See No. LT 747/16/14)

- (ii) Outcome Budget of the Ministry of Development of North Eastern Region for the year 2014-2015.

(Placed in Library, See No. LT 748/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (GEN. (RETD.) VIJAY KUMAR SINGH): Madam, on behalf of my colleague, Shri Inderjit Singh Rao, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Planning Commission for the year 2014-2015.

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री, पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कर्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)--

(एक) भारतीय प्रशासनिक सेवा (संवर्ग सदस्य संख्या का नियतन) पांचवा संशोधन विनियम, 2014, जो 18 जुलाई, 2014 के भारत में राजपत्र में अधिसूचना संख्या सा.का.नि. 511 (अ) में प्रकाशित हुए थे।

(दो) भारतीय प्रशासनिक सेवा (वेतन) पांचवा संशोधन विनियम, 2014, जो 18 जुलाई, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 512 (अ) में प्रकाशित हुए थे।

(तीन) भारतीय पुलिस सेवा (संवर्ग सदस्य संख्या का नियतन) संशोधन विनियम, 2014, जो 18 जुलाई, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 513 (अ) में प्रकाशित हुए थे।

(चार) भारतीय पुलिस सेवा (वेतन) संशोधन विनियम, 2014, जो 18 जुलाई, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 514 (अ) में प्रकाशित हुए थे।

(पांच) भारतीय वन सेवा (संवर्ग सदस्य संख्या का नियतन) संशोधन विनियम, 2014, जो 18 जुलाई, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 515 (अ) में प्रकाशित हुए थे।

(छह) भारतीय वन सेवा (वेतन) पांचवा संशोधन विनियम, 2014, जो 18 जुलाई, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 516 (अ) में प्रकाशित हुए थे।

(सात) अखिल भारतीय सेवा (आचार) संशोधन विनियम, 2014, जो 8 अगस्त, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 573 (अ) में प्रकाशित हुए थे।

(Placed in Library, See No. LT 750/16/14)

(2) लोकपाल और लोकायुक्त अधिनियम, 2013 की धारा 61 के अंतर्गत लोक सेवक (सूचना तथा आस्तियों और दायित्वों की वार्षिक विवरणी देना तथा विवरणियां फाइल करने में आस्तियों की छूट के लिए सीमाएं) नियम, 2014, जो 14 जुलाई, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 501(अ) में प्रकाशित हुए थे, एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 751/16/14)

(3) लोकपाल और लोकायुक्त अधिनियम, 2013 की धारा 62 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)--

(एक) लोकपाल और लोकायुक्त (कठिनाइयों का निराकरण) आदेश, 2014, जो 15 फरवरी, 2014 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 409 (अ) में प्रकाशित हुए थे।

(दो) का.आ. 1840(अ) जो 15 जुलाई, 2014 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा लोकपाल और लोकायुक्त (कठिनाइयों का निराकरण) आदेश, 2014 में संशोधन अधिसूचित किए गए हैं।

(Placed in Library, See No. LT 752/16/14)

(4) वर्ष 2014-15 के लिए पृथ्वी विज्ञान मंत्रालय के परिणामी बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 753/16/14)

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